



आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL

Sub: Cause List for Friday 05.06.2026

Sl.No	Appeal No.	Assessee Name	Bench	EH/ Club No.
-------	------------	---------------	-------	--------------

COURT ROOM 3

Before Shri Aby.T.Varkey, JM & Shri Inturi Rama Rao, AM

1	MA 52/CHNY/2026 (ITA 2680/CHNY/2025)	[D] DHANDAPANI SPINNING MILLS LTD.	C	
---	--------------------------------------	------------------------------------	---	--

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_3

COURT ROOM 2

Before Shri Aby.T.Varkey, JM & Ms Padmavathy.S. AM

1,2	MA 59, 60/CHNY/2026 (ITA 2153, 2154/CHNY/2025)	[A] GULF OF MANNAR BIOSHPHERE RESERVE TRUST	A	
3	MA 44/CHNY/2026 MA 105/CHNY/2025)	[D] M/S. HYUNDAI MOTOR INDIA LTD.	D	
4	IT(TP)A 34/CHNY/2025	[A] K G DENIN LIMITED (TPC) (For Clarification)	D	

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_2

COURT ROOM 3

Before Shri Aby.T.Varkey, JM & Shri S .R.Raghunatha, AM

1	MA 73/CHNY/2026 (ITA 538/CHNY/2025)	[A] AHMEDABAD MALIYA TOLLWAY LTD.	A	
---	-------------------------------------	-----------------------------------	---	--

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_3

← Contd Page 2-

COURT ROOM 4

Before Shri Manu Kumar Giri JM & Shri S.R.Raghunatha, AM

1	SA 137/CHNY/2026 (ITA 2673/CHNY/2026)	[A] LAVANYA	D	
2,3	SA 138, 139/CHNY/2026 (ITA 3248, 3259/CHNY2026)	[A] HALNEMONN HOMEOPATHATIC MEDICAL	D	
4	MA 58/CHNY/2026 (ITA 2484/CHNY/2025)	[D] KAMARAJ PRIYA	B	

EARLY HEARING PETITIONS

1	ITA 2401, 2402/CHNY2026	INNOVATIVE MICROFINANCE FOR POVERTY ALLEVIATION AND COMMUNITY TRANSFORMATION	C	37
2	ITA 2915, 2916/CHNY/2026	[A] MADRAS NEURO TRUST	D	38
3	ITA 3221/CHNY/2026	[A] THE PERAMBUR VATTARA NADARGAL SANGA EDUCATIONAL & CHARITABLE TRUST	D	39
4	ITA 1725/CHNY/2026	[A] JBA METAL CO.	B	40

CLUBBING PETITIONS

1	ITA 977/CHNY/2026	DAKSHINAMOORTHY DURAIRAJAN	A	69
	ITA 102/CHNY/2026		B	
2	ITA 3441/CHNY/2025	AQUA WORLD EXPORTS P LTD.	A	70
	ITA 2257/CHNY/2026		C	
3	ITA 779/CHNY/2026	DYNAVISTA INDUSTRIES P LTD.	A	73
	ITA 1707/CHNY/2026	ECOF INDUSTRIES P LTD.	B	

TRANSFER PETITIONS (To "D" Bench for TP issue)

1	ITA 407/CHNY/2026	[A] INTELSAT INFLIGHT INDIA LLP	C	67
2	ITA 921/CHNY/2026	FOOD HUB SOFTWARE SOLUTIONS INDIA P LT	A	71
3	ITA 809/CHNY/2026	ASSURANT WARRANTY SOLUTION (INDIA) P L	A	72

WITHDRAWAL PETITION

1	UTA 2083-2085/CHNY/2026	TYRE WORLD LTD.	C	75
---	-------------------------	-----------------	---	----

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_3

CHENNAI
DT:04.06.2026


DRAWING AND DISBURSING OFFICER
4.6.26

आयकर अपीलार्थि अधिकरण, चेन्नै पीठे

INCOME TAX APPELLATE TRIBUNAL

Sub: List of cases adjourned from Friday 05.06.2026

1	MA 77/CHNY/2026 (ITA 4107/CHNY/2025)	[A] SIVAKUMAR SATHYAPRIYA	D	ADJOURNED TO 12.06.2026
2	MA 57/CHNY/2026 (ITA 2520/CHNY/2025)	[D] VELLAISAMY NATARAJAN	B	ADJOURNED TO 12.06.2026

CHENNAI
DT:04.06.2026


DRAWING AND DISBURSING OFFICER
4.6.26